

**GOVERNMENT OF ANDHRA PRADESH
FOREST DEPARTMENT**

From:
Sri N.Prateep Kumar, IFS.,
Prl. Chief Conservator of Forests
(Head of Forest Force)(FAC),
Andhra Pradesh, 'Aranya Bhavan',
K.M. Munshi Road,
Guntur-522004.

✓To
The Consultant (Judicial),
Hon'ble National Green Tribunal,
New Delhi - 110 001.

Rc.no.EFS02-15028/2/2018/FCA SEC-PCCF/FCA-1, Dated: 13.11.2019

Sir,

Sub:- APFD - NGT - Orders of the Hon'ble Principal Bench of National Green Tribunal in O.A.no. 649/2018 on the issue of illegal felling of trees in Kurnool District of Andhra Pradesh for laying optical fibre cable from Nannur to Veldurthy Villages by M/s. Reliance Jio Company - Action taken report submitted - Reg.

Ref:- 1. Orders of the Hon'ble Principal Bench of National Green Tribunal, New Delhi in O.A.no. 649/2018 (M.A.no.199/2019), Dt: 09.01.2019 & 17.10.2019.
2. District Forest Officer, Kurnool, Rc.no. 3290/2019/H6; Dt: 07.11.2019.
3. CF, Kurnool Rc.no.4063/2018-TO, Dt: 11.11.2019.

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In obedience to the orders issued by the Hon'ble National Green Tribunal on 09.01.2019 & 17.10.2019 in connection with O.A.No.649/2018 (M.A.no.199/2019) between C. Janardana Reddy (Applicant) Vs Jio Reliance Company (Respondent) on the issue of illegal felling 125 no. of Avenue trees in Kurnool District for laying Optical Fibre Cable from Nannur to Veldurthy Villages, it is submitted that, the District Forest Officer, Kurnool issued a show-cause notice to M/s. Reliance Jio Company in Rc.no.3290/2018-H6, dt:15.07.2019 and M/s. Reliance Jio Company replied to the show-cause notice on 26.08.2019 stating that the allegations in the show-cause notice are wholly incorrect and further replied that M/s. Reliance Jio Company has filed M.A.no. 1965/2019 before the Hon'ble National Green Tribunal seeking to set aside the ex-parte orders dated: 01.1.2018 & 09.01.2019 passed by the Hon'ble National Green Tribunal.

However, having not satisfied with the reply furnished by M/s Reliance Jio company, the District Forest Officer, Kurnool has requested for further reply from M/s Reliance Jio Company on illegal felling of 125 no. of Avenue trees and also informed that if further reply is not received within 4 days of receipt of the District Forest Officer, Kurnool letter

dated:13.09.2019, action would be taken against M/s Reliance Jio Company as per Andhra Pradesh (Protection of Trees & Timber in Public Premises) Rules, 1989.

Since, no further reply was received from M/s Reliance Jio Company, the District Forest Officer, Kurnool in Proceeding no.3290/2018-H3, dt: 30.10.2019 issued directions to remit an amount of Rs.2,09,825 /- towards NPV for damaging 125 avenue trees and damage caused to the environment by violating the rules in force, to the Government Head of Account. As per the proceedings, M/s Laxmi Constructions (engaged by M/s Reliance Jio Company) has remitted an amount of Rs.2,09,825 /- to the Government Head of Account. Further, an offence case has also been registered against M/s. Laxmi Constructions in POR no. 16, Dated:01.11.2019 and OR no. 29/2019-20 for damaging 125 no. of Avenue trees under section 28 (5) of A.P Water Land and Trees Act, 2002 and Rules 4 & 5 of Andhra Pradesh (Protection of Trees and Timber in Public Premises) Rules, 1989. Further, action has already been initiated for arresting the accused by name, Sri Gogula Sreenivasulu, S/o G.Pullaiah, R/o Velugodu, of M/s. Laxmi Constructions engaged by M/s Reliance Jio Company and sending to judicial custody.

A copy of the action taken report of District Forest Officer, Kurnool submitted to Hon'ble National Green Tribunal in the reference 2nd cited is submitted herewith for favour of information and necessary action.

Encl:- As above.

Yours faithfully,
Sd/- N. Prateep Kumar
Prl. Chief Conservator of Forests
(Head of Forest Force)

// True copy //

[Signature]
13/11/19
for Prl. Chief Conservator of Forests

[Signature]
13/11/19

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**GOVERNMENT OF ANDHRAPRADESH
FOREST DEPARTMENT**

From
Sri Alan Chong Teron, I.F.S,
District Forest Officer,
Kurnool.

To
The Consultant (Judicial)
Hon'ble National Green Tribunal (NGT)
New Delhi - 110 001.

Rc.No:3290/2019/H6, dated : 7 -11-2019

Sir,

Sub: APFD - NGT - Orders of the Hon'ble Principal Bench of National Green Tribunal in O.A.No.649/2018 on the issue of illegal felling of trees in Kurnool District of A.P for laying optical fiber cable from Nannur to Veldurthi villages by M/s Reliance Jio Company - submission of action taken report -Reg.

Ref: 1. National Green Tribunal, Principal Bench, New Delhi O.A No.649/2018 (M.A No.199/2019) Dt.17.10.2019
2. PCCF AP Ref.no.OA649/2018/Legal Cell, dated:30-10-2019
3. PCCF AP Rc.no.EFS02-15028/2/2019/FCA-1, dated:31-10-2019

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1. In obedience to the instructions contained in references cited, it is submitted that the action taken report in connection with O.A No.649/2018 filed by Sri C.Janardhan Reddy (Applicant) Vs Jio Reliance Company (Respondent) on the issue of illegal felling of 125 Nos. Avenue trees in Kurnool District of Andhra Pradesh for Laying of Optical Fiber Cable from Nannur to Veldurthi villages is submitted hereunder.

2. As directed by the Hon'ble National Green Tribunal, New Delhi in O.A No.649/2018, Dt.09.01.2019 an offence case has been registered against the Respondent for felling of 125 Nos. Avenue Trees without permission under A.P (Protection of Trees & Timber in Public Amenities) Rules, 1989 and a show cause notice was issued to M/s Jio Reliance Company for compensating felling of 125 Nos. Avenue trees along the Road from Nannur to Veldurthi for laying of Optical Fiber Cable by M/s Jio Reliance Company in his office vide Rc.No.3290/2018-H6, Dt.15.07.2019 (copy enclosed for perusal).

3. M/s Jio Reliance Company have submitted their reply to the show cause notice issued by the Divisional Forest Officer, Kurnool on 26.08.2019 by informing that the allegations in the show cause notice issued by the Divisional Forest Officer, Kurnool are wholly incorrect. They further informed that Miscellaneous Application No.1965/2019 has been filed before the Hon'ble National Green Tribunal seeking to set aside the exparte orders Dt.01.10.2018 and 09.01.2019 passed by the Hon'ble National Green Tribunal.

4. Further it is submitted that M/s Jio Reliance Company was requested to submit further reasons for removing the 125 Nos. avenue trees if any to take action against the company as per Protection of Trees & Timber in Public premises, 1989 within 4 days on receipt of Divisional Forest Officer, Kurnool Rc.No.3290/2018-H6(ii), Dt.13.09.2019. Due to non receipt of further information / reasons from the M/s Jio Reliance Company, the Divisional Forest Officer, Kurnool has issued proceedings vide Rc.No.3290/2018-H3, Dt.30.10.2019 to the Respondent with directions to remit an amount of Rs.2,09,825/- to the Government Head of Account. The material lying on ground (Fuel wood)has been seized, and the loss and NPV is assessed as follows:

The Net Present Value (NPV) has been arrived at by calculating the damaged tree growth value of 125 Nos. of Avenue trees by taking local factors into consideration due to non availability of guidelines of the Supreme Court of India to fix the NPV for avenue plantations raised in linear strips.

1) Towards NPV for damaging 125 Nos. Avenue trees for laying of OFC by the Jio(as assessed by the FRO, Kurnool)	:: Rs.1,09,825/-
2) Towards damages caused to the environment by violating the Rules inforce	:: Rs.1,00,000/-
Total	:: Rs.2,09,825/-

5. The proceedings were also acknowledged by the company authorities on 01.11.2019. As per the proceedings issued by the Divisional Forest Officer, Kurnool M/s Laxmi Constructions (engaged by M/s Jio Reliance Company) has remitted an amount of Rs.2,09,825/- (Rupees Two lakhs Nine thousand Eight hundred and Twenty Five only) to the Government Head of Account 0406-Forestry & Wildlife, 01-Forestry, 800-Other Receipts, 81-Other Receipts, 001-Other Receipts vide Ch. No.31213140012019, Dt.05.11.2019. A copy of the challan is enclosed for kind perusal.

6. It is submitted that an offence case has been registered against M/s Laxmi Constructions (Contractor engaged by M/s Jio Reliance Company) vide POR No.16, Dt.01.11.2019 and OR No.29/2019-20 for damaging of 125 Nos. Avenue trees from Nannur to Veldurthi road (Uyyalawada to Kallugotla) u/s 28(5) of A.P WALTA Act, 2002 and Rules 4 & 5 of Andhra Pradesh (Protection of Trees and Timber in Public Premises) Rules, 1989 [Copies Enclosed]. The contractor of M/s Jio Reliance Company by name Sri Gogula Sreenivasulu, S/o G.Pullaiah, R/o Velugodu will be arrested soon and remanded to judicial custody. The case will be filed in Judicial First Class Magistrate Court, Kurnool.

7. For violation of provisions of Forest (Conservation) Act, 1980 by the Respondent, the action taken report and the offence case details are sent to Regional Office, MoEFCC, Chennai as per the notification no.S.O.1186(E), dated:01-10-2003 issued under Rule 9(1) of Forest (Conservation) Rules, 2003 to file complaint against persons who are found guilty.

This is submitted for favour of information and necessary action.

Yours faithfully,


District Forest Officer,
Kurnool

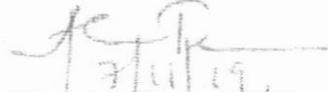
Encl:- As above.

Copy submitted to the Pri.Chief Conservator of Forests (HoFF) for favour of kind information and necessary action.

Copy submitted to the Addl.Principal Chief Conservator of Forests/Conservator of Forests, Kurnool for favour of kind information and necessary action.

Copy submitted to the Addl. Principal Chief Conservator of Forests (C)
Ministry of Env., Forest and Climate Change, Regional Office (SEZ),
Ist and IInd Floor, Handloom Export Promotion Council,
34, Cathedral Garden Road, Nungambakkam, Chennai - 34 for kind
information and necessary action

Copy to the District Collector & District Magistrate, Kurnool for favour of
information.


District Forest Officer,
Kurnool

GOVERNMENT OF ANDHRAPRADESH
FOREST DEPARTMENT

Rc.No:3290/2018/H6,
Dated:15-07-2019.

Office of the Divisional Forest Officer,
Kurnool Division, Kurnool.

// SHOW CAUSE NOTICE //

Sub: Forest Department – National Green Tribunal, New Delhi – OA No. 649/2018 in the matter of Sri C. Janardhan Reddy Vs Jeo Reliance Company – felling of trees on the road from Uyyalavada Village to Kalugotla Village – Show cause notice issued – Regarding.

Ref: 1. Orders of Hon'ble Principal Bench of National Green Tribunal, New Delhi in OA No: 649/2018, dated 01-10-2018
2. F.R.O, Kurnool Rc.No.95/2018-FRO(K), dt.11.01.2019.

It is hereby informed that Sri C. Janaradana Reddy, Chairman, Kalugotla Watershed Development Committee, Kalugotla Village, Veldurthi Mandal, Kurnool District has addressed a letter to the District Collector, Kurnool and informed that about 110 trees are felled by heavy machinery for laying Optic Fibre Line by a Telecom Company to connect their cell towers.

The land in question is on the either side of the road from Uyyalawada village to Kalugotla village, and the Avenue Plantation was raised under Watershed Programme.

The road was inspected by the Divisional Forest Officer, Kurnool along with Forest Range Officer, Kurnool on 27.10.2018 and it was noticed that an area of 650 to 700 mts is affected by removal of about 125 Avenue Trees of species such as *Kanuga*, *Seematangedu*, *Peltoforum* and *Neem* on left side of the road from Uyyalawada village to Kalugotla village. The Avenue Plantation was raised 10 to 15 years back with espacement of 5x5 meters both sides from Uyyalawada village to Kalugotla Village of Kurnool District by Watershed development committee. The Avenue plantation was raised and maintained by Watershed Development Committee and later was handed over to the Gram Panchayath of Kalugotla Village of Kurnool District for further safe guarding and protection of Avenue Trees as per procedure in vogue.

In this connection it is informed that as per rule 4 of Andhra Pradesh (Protection of Trees And Timber in public Premises) Rules, 1989 "No trees, timber, fuel, fodder and other usufruct thereof should be disposed without the written concurrence of the Divisional Forest Officer concerned". Any person who contravenes any of these rules shall be punishable.

The M/s Jio Reliance Company violated the above rules and an area of 650 to 700 mts is affected by removal of about 125 Avenue Trees of species such as *Kanuga*, *Seematangedu*, *Peltoforum* and *Neem* on left side of the road from Uyyalawada village to Kalugotla village. The Jio Reliance Company has not taken permission for felling of said trees from the competent authority and violation of the rules.

Hence, the M/s Jio Reliance Company is requested to submit the reasons why the action should not be taken against the firm as per Andhra Pradesh (Protection of Trees And Timber in public Premises) Rules, 1989. Their explanation should reach this office within (4) days. Otherwise further action will be taken basing on the records available in this office.

Rasumy 15/7/19
Divisional Forest Officer[FAC]
Kurnool Division, Kurnool

To
M/s Jio Reliance Company
//through the Forest Range Officer, Kurnool Range. //

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Copy to the Forest Range Officer, Kurnool for necessary action. He is requested to serve the notice on the concerned of the above firm and submit duplicate copy to this office for taking further action in the matter.



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06/11/19



M/s. Lakshmi Constructions

(Railway & Telecom Contractors)

D.No. 45/158, Narasimha Reddy Nagar, Kurnool - 518004. A.P.

Cell : 94402 94544, 93460 76221, 80999 94544 email : lakshmicons001@gmail.com



Date: 05/11/2019,

To,

The District Forest Officer,

Kurnool.

Sub: Demand Notice RC. No 3290/2019

Sir,

We refer to the above subject demand notice directing for payment of Rs. 2,09,825/- and wish to submit the compliance there off. It may kindly be noted that M/s Lakshmi Constructions has paid under protest the said amount through challan no 31213140012019 dated 05/11/2019 deposited in State Bank of India Treasury branch. The original challan has handed over to the DFO office Kurnool and a copy of the said paid challan is enclosed for immediate reference. Kindly acknowledge.

Thanking you,

Yours Faithfully,

M/s Lakshmi Constructions
Kurnool

Point of Enclosures



Challan Reference Form

GOVERNMENT OF ANDHRA PRADESH

CFMS Transaction ID: 30106116142019 Valid Upto: 18.11.2019

Treasury/PAO Code: 0901 STO: DTO-Kurnool

Major Head: 0406 Forestry and Wild Life

Sub-Major Head: 01 Forestry

Minor Head: 800 Other Receipts

Group Sub-Head: 00 Not Applicable

Sub-Head: 81 Other Receipts

Detailed Head: 001 Other Receipts

Sub-Detailed Head: 000 Not Applicable

Charged/Voted: V

Non-Contingency/Contingency: N

Amount Rs: 209825.00

Amount In words Rs: Two lakh nine thousand eight hundred twenty five only

Purpose: Being the Compensation amount in terms of DFO, Kurnool, Rc.No.3290/2018/HG.

Remitter's Name & Address: Lakshmi constructions
D.No 50/780, Devanagar, Kurnool-518002

DDO Code: 09010402002
DFO KURNOOL

Status: Payment Pending

Bank Ref No: CPV8742383

Branch Teller: Use SCR 008765 Deposit > Fee Collection > State Bank Collect

HW
9440294574

4274822

PF No. Name: V KRANTHI KUMARA REDDY

05 NOV 2019

SB 5305

CASH TRANSFER

Journal No. Checker No.

INITIALS



APTC FORM-10

GOVERNMENT OF ANDHRA PRADESH

Challan No: 31213140012019 Challan Creation Date & Time: 05/11/2019 1:23:06 PM
Treasury/PAO Code:0901 STO: DTO-Kurnool
CFMS Transaction ID: 30106116142019
Major Head: 0406 Forestry and Wild Life
Sub-Major Head: 01 Forestry
Minor Head: 800 Other Receipts
Group Sub-Head: 00 Not Applicable
Sub-Head: 81 Other Receipts
Detailed Head: 001 Other Receipts
Sub-Detailed Head: 000 Not Applicable
Charged/Voted: V
Non-Contingency/Contingency: N
Amount Rs: 209825.00
Amount In words Rs: Two lakh nine thousand eight hundred twenty five only

Purpose: Being the Compensation amount in terms of DFO,Kurnool, Rc.No.3290/2018/H3,dt.30

Remitter's Name & Address: Lakshmi constructions
D.No.50/780, Devanagar, Kurnool-518002

DDO Code: 09010402002
DFO KURNOOL

Status: Payment Transaction Successful
Bank Reference Number: CPV9742363
Payment Date: 05/11/2019

Received Rs 209825.00

Note: This Challan does not need enforcement of the treasury

PF No.	4262131
Name:	R. BHARATH PRASAD
	
SBI	6305
- 5 NOV 2019	
CASH/TRANSAKIN	
Journal No.	INITIALS
Checker No.	

Sir,

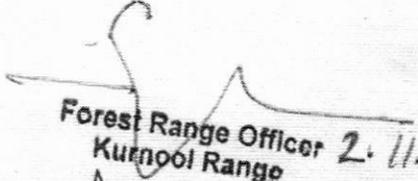
Submitted to the Forest Range
Officer Kurnool.

Approved 1.11.19

Dy. R.O.

St. Kurnool

Submitted to District Forest Officer, Kurnool for favour of
information and necessary action.


Forest Range Officer 2. 11. 19
Kurnool Range

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ఆంధ్రప్రదేశ్ ప్రభుత్వము అటవీశాఖ, కర్నూలు.
FOREST DEPARTMENT, ANDHRA PRADESH



Report Book of Forest ^{Beat} Section Officer Yaparla Padu.

Beat Kurnool Section Kurnool Range,

Kurnool Dist.

I 29-07-2019 వ. ఇతిన దుంపక పాడు జిల్లు పరిధిలోని గోదావరి వాడ తో కలసి ఉంది (సమీప తో వెల్లుతిరిడు) తిడ్డులు ఎర్రమ ప్రశ్నన గోం కనుగొనడమైనది.

II 01-11-2019 వ. ఇతిన కనుగొన్న గోం ప్ర కథితాకుల వారికి రిపోర్టు వ్యాప్తి అవుతున్నది.

III ముఖ్యులు పేరు: Gogula. Sreenivasulu & G. Pullaiah. age about 38 years. cast. Vaddera. H. No. 2-12 Sunkulamma Street. Velugodu (U) (W) Kurnool DT. Occupation: Employ (Supervisor) in Lakshmi Con Section. Kurnool. Represented by Jio. Reliance. Company.

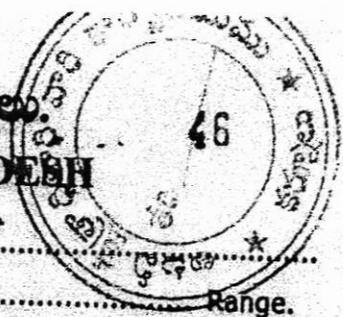
IV ముఖ్యులు: కరువీ గొంగునుండి కనుమలే పోలండా. గోదావరి వాడ తో కలసి ఉంది (సమీప తో వెల్లుతిరిడు) తిడ్డులు ఎర్రమ ప్రశ్నన గల రిపోర్టు ప్లాంట్ నెం. 125 చెట్లను తొలగించ సంకులరు AP. WALTER-2002. Section 28(5) తిందకేటు సమోడు జిల్లుకు చెందినది.

V సార్థులు: 1) P.V. Ramana Reddy. Dy. R.O. 1/2 Kurnool. Section
2) L. Srinulka. FBO. Yaparla Padu Beat.

VI ముఖ్యులు చేసిన గోం రిపోర్టు ప్లాంట్ మెండు ప్రాంతం ప్రవరమైనది.

(P.T.O)

ఆంధ్రప్రదేశ్ ప్రభుత్వము అటవీశాఖ, కర్నూలు.
FOREST DEPARTMENT, ANDHRA PRADESH



Report Book of Forest ^{Beat} Section Officer
 Beat Section Range.

Kurnool Dist.

I. మొత్తం విలువ : 109825.00

II. ఈ క్రింది సంఘంబంధించిన వస్తు సామాగ్రి విలువలు ఇవి.

IX. 29.07.2019వ. తేదీన. 1.వ. కాలం దాకిం ప్రదేశంలోని 3.వ. కాలం దాకిల మొద్దాయి. 4వ. కాలం దాకిల దేరం చేసినందులకు. 5వ. కాలం దాకిల సొత్తిలం 6.వ. కాలం దాకిల మొద్దాయి ప్లేట్ మొందు 7వ. కాలం దాకిల. విలువ. 8వ. కాలం దాకిల వస్తు సామాగ్రి విలువ ఇవ్వు. గుండు పెండు. A. ఫారం. D. ఫారం. పంచనామ, 125 చెట్ల తీస్తు. జతపరచు పంక్తికొనడ తునది.

గ్రేట్
 కమిషనరుడు.
 C. Saniulla.
 FBO
 Y. Padu Beat.
 01/11/2019.

Sr. Submitted to The Forest Range Officer Camp.

1.11.19
 FBO
 The Camp Suby.

Statement of Crogula. Sreenivasulu s/o Cr. Pullaiah age about 38 years cast. Vaddera R/o. Velugodu (U) (M). Kurnool Dt. H.No. 2-12, Sunkulamma Street. Before the Forest Section Officer Kurnool Section, Kurnool Range. Occupation: Emptly (Supervisor) in Lakshmi Conservation Kurnool

శ్రీ దినము రోజునా 1. 11. 2019 వ. తొలిసారి కరువ కలిగినందుల వలన
 ప్రయోగం గ్రహించు ప్రకారము వివరము!

జూన్ 2018 వ. తొలిసారి మొలకలను సూచనల మేరకు సర్కారు
 తో వెళ్ళుచు కనీసం నందు దియించు వాడుక తెలుసుకును మిగిలి
 R & B కనీసం వెంటనే ఎడమ వైపున ఆర్డీ కర్ తొలుక ప్రాంత
 క్రయించు క్రాసం ప్రాంతమునక దానిని క్రయించి (కొలుపు) క్రయించు
 దుగా పొందుగల్గుతు మిగిలు కలిగియు మిగిలి చెట్ల కట్టెలు
 నా దిగ్గంబు వలన కనీసం కలిగి ఎడమ వైపున దిగ్గ సుమారు
 125 చెట్లను అందరించక మిగిలి.

శ్రీ విషయము సరించి కరువ కలిగినందుల వలన
 రోజునా 1. 11. 2019 వ. తొలిసారి నా కర్మము వచ్చి సర్కారు విచారించునా
 ది కలిగియు ఎడమ వైపున దిగ్గ చెట్లను ప్రాంతమునక అది
 అందరించు విషయం వాస్తవం కని దిగ్గమును కలిగియు
 కరువ కలిగినందుల వలన కరువ కలిగియు కలిగియు కలిగియు
 శ్రీ దినమునా చెట్లను అందరించకము సోకము కని చెప్పినాను.
 మొలకలను కరువ కలిగినందుల వలన చెట్ల అందరించుచు
 కలిగియు కలిగియు కలిగియు కలిగియు కలిగియు కలిగియు
 నాకు చెట్ల అందరించుచు సోకము కని నాకు కలిగియు కని
 నాకు చెప్పినాను. నాకు చెప్పిన కలిగియు కలిగియు కలిగియు
 నాకు చెప్పిన కలిగియు కలిగియు కలిగియు కలిగియు కలిగియు
 నాకు చెప్పిన కలిగియు కలిగియు కలిగియు కలిగియు కలిగియు

శ్రీ సారాంశం ప్రయోగం గ్రహించు ప్రకారము చదవనా విన్నను
 సరిగా దిగ్గి.

Recorded by me. Recording before me.
 C. Saniulla FBO
 Y. Padu Beat.
 1/11/2019
 1.11.19
 F.S.O. Kurnool.

శ్రీ విన్నుమునా
 ఆంధ్రప్రదేశ్,
 992873457557
 cell no: 9705478588

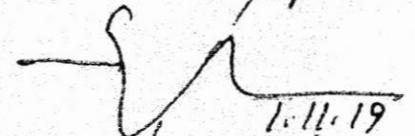
Recorded in my presence

 1.11.19
 FRO, Kurnool.

Photo copy of the Accused.



Name: Gogulu Sreenivasulu
S/O G. pullaiah
R/O Velugodu, Kurnool Dist.
Andhra Pradesh.

Statement showing Avenue trees damaged while laying of optical fiber cable by Jio Reliance Company between Uyyalavada (V) to Pullagummi village road, Veldurthy (M)

Sl.No	Name of the Species	Girth in Mtrs	Height in Mtrs	Volume in Cum	Firewood in Cum
1	2	3	4	5	6
1	Pacchasunkesula	0.60	2.50	0.056	0.017
2	Sissoo	0.60	2.50	0.056	0.017
3	KondaTangedu	0.75	3.00	0.105	0.040
4	Yerrasunkesula	0.80	3.00	0.120	0.050
5	Kanuga	0.85	3.00	0.135	0.060
6	Vepa	0.90	4.00	0.203	0.080
7	Pacchasunkesula	0.60	2.50	0.056	0.017
8	Sissoo	0.60	2.50	0.056	0.017
9	KondaTangedu	0.75	3.00	0.105	0.040
10	Yerrasunkesula	0.80	3.00	0.120	0.050
11	Kanuga	0.85	3.00	0.135	0.060
12	Vepa	0.90	4.00	0.203	0.080
13	Pacchasunkesula	0.60	2.50	0.056	0.017
14	Sissoo	0.60	2.50	0.056	0.017
15	KondaTangedu	0.75	3.00	0.105	0.040
16	Yerrasunkesula	0.80	3.00	0.120	0.050
17	Kanuga	0.85	3.00	0.135	0.060
18	Vepa	0.90	4.00	0.203	0.080
19	Pacchasunkesula	0.60	2.50	0.056	0.017
20	Sissoo	0.60	2.50	0.056	0.017
21	KondaTangedu	0.75	3.00	0.105	0.040
22	Yerrasunkesula	0.80	3.00	0.120	0.050
23	Kanuga	0.85	3.00	0.135	0.060
24	Vepa	0.90	4.00	0.203	0.080
25	Pacchasunkesula	0.60	2.50	0.056	0.017
26	Sissoo	0.60	2.50	0.056	0.017
27	KondaTangedu	0.75	3.00	0.105	0.040
28	Yerrasunkesula	0.80	3.00	0.120	0.050
29	Kanuga	0.85	3.00	0.135	0.060
30	Vepa	0.90	4.00	0.203	0.080
31	Pacchasunkesula	0.60	2.50	0.056	0.017
32	Sissoo	0.60	2.50	0.056	0.017
33	KondaTangedu	0.75	3.00	0.105	0.040
34	Yerrasunkesula	0.80	3.00	0.120	0.050
35	Kanuga	0.85	3.00	0.135	0.060
36	Vepa	0.90	4.00	0.203	0.080
37	Pacchasunkesula	0.60	2.50	0.056	0.017
38	Sissoo	0.60	2.50	0.056	0.017
39	KondaTangedu	0.75	3.00	0.105	0.040
40	Yerrasunkesula	0.80	3.00	0.120	0.050
41	Kanuga	0.85	3.00	0.135	0.060
42	Vepa	0.90	4.00	0.203	0.080
43	Pacchasunkesula	0.60	2.50	0.056	0.017
44	Sissoo	0.60	2.50	0.056	0.017
45	KondaTangedu	0.75	3.00	0.105	0.040
46	Yerrasunkesula	0.80	3.00	0.120	0.050
47	Kanuga	0.85	3.00	0.135	0.060
48	Vepa	0.90	4.00	0.203	0.080
49	Pacchasunkesula	0.60	2.50	0.056	0.017
50	Sissoo	0.60	2.50	0.056	0.017
51	KondaTangedu	0.75	3.00	0.105	0.040
52	Yerrasunkesula	0.80	3.00	0.120	0.050
53	Kanuga	0.85	3.00	0.135	0.060
54	Vepa	0.90	4.00	0.203	0.080
55	Pacchasunkesula	0.60	2.50	0.056	0.017
56	Sissoo	0.60	2.50	0.056	0.017
57	KondaTangedu	0.75	3.00	0.105	0.040
58	Yerrasunkesula	0.80	3.00	0.120	0.050

59	Kanuga	0.85	3.00	0.135	0.060
60	Vepa	0.90	4.00	0.203	0.080
61	Pacchasunkesula	0.60	2.50	0.056	0.017
62	KondaTangedu	0.75	3.00	0.105	0.040
63	Yerrasunkesula	0.80	3.00	0.120	0.050
64	Kanuga	0.85	3.00	0.135	0.060
65	Vepa	0.90	4.00	0.203	0.080
66	Pacchasunkesula	0.60	2.50	0.056	0.017
67	KondaTangedu	0.75	3.00	0.105	0.040
68	Yerrasunkesula	0.80	3.00	0.120	0.050
69	Kanuga	0.85	3.00	0.135	0.060
70	Vepa	0.90	4.00	0.203	0.080
71	Pacchasunkesula	0.60	2.50	0.056	0.017
72	KondaTangedu	0.75	3.00	0.105	0.040
73	Yerrasunkesula	0.80	3.00	0.120	0.050
74	Kanuga	0.85	3.00	0.135	0.060
75	Vepa	0.90	4.00	0.203	0.080
76	Pacchasunkesula	0.60	2.50	0.056	0.017
77	KondaTangedu	0.75	3.00	0.105	0.040
78	Yerrasunkesula	0.80	3.00	0.120	0.050
79	Kanuga	0.85	3.00	0.135	0.060
80	Vepa	0.90	4.00	0.203	0.080
81	Pacchasunkesula	0.60	2.50	0.056	0.017
82	KondaTangedu	0.75	3.00	0.105	0.040
83	Yerrasunkesula	0.80	3.00	0.120	0.050
84	Kanuga	0.85	3.00	0.135	0.060
85	Vepa	0.90	4.00	0.203	0.080
86	Pacchasunkesula	0.60	2.50	0.056	0.017
87	KondaTangedu	0.75	3.00	0.105	0.040
88	Yerrasunkesula	0.80	3.00	0.120	0.050
89	Kanuga	0.85	3.00	0.135	0.060
90	Vepa	0.90	4.00	0.203	0.080
91	Pacchasunkesula	0.60	2.50	0.056	0.017
92	KondaTangedu	0.75	3.00	0.105	0.040
93	Yerrasunkesula	0.80	3.00	0.120	0.050
94	Kanuga	0.85	3.00	0.135	0.060
95	Vepa	0.90	4.00	0.203	0.080
96	Pacchasunkesula	0.60	2.50	0.056	0.017
97	KondaTangedu	0.75	3.00	0.105	0.040
98	Yerrasunkesula	0.80	3.00	0.120	0.050
99	Kanuga	0.85	3.00	0.135	0.060
100	Vepa	0.90	4.00	0.203	0.080
101	Pacchasunkesula	0.60	2.50	0.056	0.017
102	KondaTangedu	0.75	3.00	0.105	0.040
103	Yerrasunkesula	0.80	3.00	0.120	0.050
104	Kanuga	0.85	3.00	0.135	0.060
105	Vepa	0.90	4.00	0.203	0.080
106	Pacchasunkesula	0.60	2.50	0.056	0.017
107	KondaTangedu	0.75	3.00	0.105	0.040
108	Yerrasunkesula	0.80	3.00	0.120	0.050
109	Kanuga	0.85	3.00	0.135	0.060
110	Vepa	0.90	4.00	0.203	0.080
111	KondaTangedu	0.75	3.00	0.105	0.040
112	Kanuga	0.85	3.00	0.135	0.060
113	Vepa	0.90	4.00	0.203	0.080
114	KondaTangedu	0.75	3.00	0.105	0.040
115	Kanuga	0.85	3.00	0.135	0.060
116	Vepa	0.90	4.00	0.203	0.080
117	KondaTangedu	0.75	3.00	0.105	0.040
118	Kanuga	0.85	3.00	0.135	0.060
119	Vepa	0.90	4.00	0.203	0.080
120	KondaTangedu	0.75	3.00	0.105	0.040
121	Kanuga	0.85	3.00	0.135	0.060

122	Vepa	0.90	4.00	0.203	0.080
123	KondaTangedu	0.75	3.00	0.105	0.040
124	Vepa	0.90	4.00	0.203	0.080
125	Kanuga	0.85	3.00	0.135	0.060
			Total	15.173	6.00

Abstract

No. of Trees	Name of the Species	Girth in Mtrs	Height in Mtrs	Volume in Cum	Firewood in Cum
20	Pacchasunkesula	12.00	50.00	1.13	0.33
10	Sissoo	6.00	25.00	0.56	0.17
25	KondaTangedu	18.75	75.00	2.64	1.00
20	Yerrasunkesula	16.00	60.00	2.40	1.00
25	Kanuga	21.25	75.00	3.39	1.50
25	Vepa	22.50	100.0	5.06	2.00
			Sub Total	15.173	6.00

Abstract

1) Timber - 15.173Cum @ 6725.10/Per Cum =	Rs.102042.88
2) Fire wood -6.00 Cum @ 1296.88/Per Cum =	Rs. 7782.57

Grand Total= **Rs.109825.46**
Or **Rs.1,09,825/-**

C. Saniulla
Fbo
Y. Padu Beat.
29/7/2019.

[Signature]
29.7.19
Forest Section Officer
KURNOOL.

[Signature]
Forest Range Officer 29.7.19
Kurnool Range